

# Bombay Land Requisition (Gujarat Extension Of Duration) Act, 1970

# 14 of 1970

### [31 December 1970]

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## Bombay Land Requisition (Gujarat Extension Of Duration) Act, 1970

#### 14 of 1970

### [31 December 1970]

Act to extend the duration of the Bombay Land Requisition Act, 1948. It is hereby enacted in the Twenty-first Year of the Republic of India as follows:-

#### 1. Short Title :-

This Act may be called the Bombay Land Requisition (Gujarat Extension of Duration) Act, 1970.

#### 2. Amendment Of Section 8 Of Bom. Xxxiii Of 1948 :-

I n section 3 of the Bombay Land Requisition Act, 1948(Bom. XXXIII of1948), in sub-section (1), for the word and figures "December 1970" the word and figures "December 1972" shall be substituted.